

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**No: 1224 Dated: 04/12/2018

It is hereby notified that the below mentioned Advocates on having surrendered their Certificates of Enrolment and voluntarily suspended their practice, as such their Enrolment Certificates are kept in abeyance with effect from the dates shown against each:-

S.No	Name S/Shri	Date of Surrender	Enrollment No. & Date
1.	Mr. Anjum Mehmood S/O Abdul Ahad R/O Biala, Tehsil Mandi, Distt. Poonch	28.09.2018	JK-683/10 Dt.05.06.2010
2	Mr. Zulfiqar Ali S/O Fazal Hussain R/O Fatehpur, Rajouri	29.09.2018 (Through RJ, J&K High Court, Jammu vide No.11324/RJ/18 Dt.27.09.2018)	JK-25/07 Dt.16.12.2007
3	Mst. Yasmeen D/O Mohibul Rehman R/O W.No.16, H.No.40, near Jamia Masjid, Udhampur	29.09.2018 (Through RJ, J&K High Court, Jammu vide No.11324/RJ/18 Dt.27.09.2018)	JK-276/09 Dt.01.09.2009
4	Mr. Zulfkar Khan S/O Gh. Mohd Khan R/O Sheikh Ul Alam Colony, Kashmir, Srinagar	29.09.2018	No.1134/06 Dt.13.09.2006
5	Ms. Musharaff Gaffar D/O Ab Gaffar Sofi R/O Srinagar	29.09.2018	JK-224/09 Dt.17.07.2009
6	Mr. Feroz Ahmad Khan S/O Abdul Gaffar Khan R/O Tehsil Ompora, Police Station Budgam, Distt. Budgam.	27.09.2018	No.803/05 Dt.22.08.2005
7	Mr. Mohd Rafi Shah S/O Peer Shah R/O 19, Checki, Drugmulla, Distt. Kupwara	27.09.2018	No.218/2001
8	Mr. Waseem Hassan S/O Gh Hassan Paray R/O Baramulla	27.09.2018	JK-668/10 Dt.05.06.2010
9	Mr. Nazir Ahmad Lone S/O Gh. Qadir Lone R/O Andergam Pattan, Baramulla	27.09.2018	JK-668/10 Dt.05.06.2010
10	Ms. Tabassum Jan D/O Mohd Akbar Ganai R/O Village Dev Bagh Town Chadoora, Budgam	27.09.2018	No.317/08 Dt.18.10.2008
11	Ms. Umara Yaseen D/O Mohd Yasin Bhat R/O Solina Payeen Srinagar	16.10.2018	No.1184/2016 Dt.13.11.2016
12	Ms. Nighat Ara D/O Ghulam Nabi Gani R/O Ward No.4, Ramban	01.10.2018	No.2049/99

13	Ms. Afshan Parvez Paul D/O Masood Parvez Paul R/O Noorani Colony Peerbagh, Srinagar	15.10.2018	No.1145/06 Dt.13.09.06
14	Ms. Khair Ul Nisa D/O Haji Mohd Sultan Khan R/O Srinagar	16.10.2018	JK-65/09
15	Mr. Aijaz Ahmad Mirab S/O Ab Rashid Mirab R/O Karbala Lane Wazarat Road, Mohalla Dalpatian, Jammu	11.06.2018	JK-83/08 Dt.15.02.2008
16	Ms. Shagufta Anjum-Ul-Nisa Bhat D/O Haji Abdul Majid Bhat R/O Village Throo tehsil Mahore, Distt.Reasi	13.11.2018	276/2003 Dt.28.07.2003
17	Ms. Sumairah Imtiyaz D/O Imtiyaz Ahmed Shah R/O Taing Mohalla, Shopian	26.11.2018	JK-458/2013 Dt.30.08.2013
18	Ms. Asima Ali D/O Ali Mohammad R/O 44-A, Wazir Bagh, Srinagar	27.11.2018	JK-683/13 Dt.31.12.2013
19	Ms. Shalini Sharma D/O Anil Sharma R/O 255-1/A, Trikuta Nagar, Jammu	19.11.2018	No.30/08 Dt.15.02.08
20	Ms. Rubal Mahajan D/O Upinder Nath Mahjan R/O Trikuta Nagar, Jammu	19.11.2018	No.90/2002 Dt.24.04.2002
21	Ms. Basharat Nazir D/O Nazir Ahmed Dar R/O Kishtwar	22.11.2018	No.314/07 Dt.16.12.2007
22	Ms. Juhi D/O Romesh Kumar Watel R/O 69, Sec-1, Durga Nagar, Roop Nagar, Jammu	27.11.2018	No.JK-233/13 Dt.12.07.2013

By Order.

(Mohammad Yasin Begh)  
Joint Registrar (Admn)

No: 46354-408/19 Dated: 04/12/2018

Copy to the: -

1-2). Registrar Judicial, High Court Wing Jammu/Srinagar.

3-13. Principal District & Sessions Judge Poonch / Rajouri / Jammu / Srinagar /

Budgam/Kupwara/Baramulla/Anantnag/Ramban/Shopian/Udhampur/Kishtwar.

14. Secretary, Bar Council of India, New Delhi

15. President Bar Association

13. Manager Government Press, Jammu for publication in the next issue of the  
Govt. Gazette.

16. Incharge NIC High Court of Jammu & Kashmir, Jammu for uploading the  
same notification on official High Court website.

17. Mr./Ms. \_\_\_\_\_

.....for information.

Joint Registrar (Admn)